

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 106 OF 2015

Dated : 23rd November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

M/s India Power Corporation Ltd. ...Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tabrez Malawat

Counsel for the Respondent(s) : Mr. Samir Malik for R.2

ORDER

Learned counsel for the Appellant seeks four weeks time to file rejoinder. He may file the same on or before 21.12.2015 after serving copy on the other side

List the matter on **28. 01.2016.**

(T. Munikrishnaiah)
Technical Member
Ts/pr

(Justice Ranjana P. Desai)
Chairperson